National Company Law Tribunal

Allahabad Bench

CPNO. 8 2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE COMPANY: Dy vishow Dutt Agaswal vs Aditya Medical Books

SECTION OF THE COMPANIES ACT: 433/434 of the Companies Act 1956

Designation 1. M.K. BACOSÍ ELAULA 2. Shafart Idmai es Alla.

Name

Representation

Signature

Sl. NO.

Ori) Coury Zah

CP No.8/2016

Shri Shafaq Hussain for the petitioner. An application for restoration of the present case is filed. A copy thereof be provided to the Central Govt. through office of O.L after filing its reply.

The matter be listed on 30th October, 2017.

Dated:10.10.2017

Typed by P.K. Jyoti H.P. Chaturvedi, Member (Judicial)